

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4541
ANSWERED ON:24.04.2008
INDIAN SPINAL INJURY CENTRE
Patel Shri Kishanbhai Vestabhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Italy has assisted the Government of India for setting up of Indian Spinal Injury Centre at New Delhi;
- (b) if so, the details thereof alongwith the terms and conditions of such assistance;
- (c) whether the Government provides support for sponsoring free beds for poor and indigent patients in the said centre;
- (d) if so, the fixed for the said purpose;
- (e) the number of patients benefited on Government sponsoring free beds during 2006-07 and 2007-08 in the said centre;
- (f) whether the Government also proposes to set up some more Regional Rehabilitation Centres in various parts of the country;
- (g) if so, the details thereof alongwith the funds allocated for the said purpose during 2007-08, State-wise; and
- (h) the time by which such centers will be open for public in such States?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) Yes, Sir. The Government of Italy had assisted the Government of India for setting up of Indian Spinal Injury Centre (ISIC) at New Delhi through Memorandum of Understanding signed by the two Governments on 6.6.1991 for cooperation programme for treatment of Spinal Injuries and Rehabilitation of locomotors disabled in the Region of New Delhi. As per provision of MOU the project was to last for three years from the date of signing the MOU.

As per the provisions of the MOU the then Ministry of Welfare, Government of India nominated ISIC and Government of Italy nominated their Non-Government Organization Italian Association for Solidarity among People (AISPO) for implementation of this programme. Through this MOU, all the hospital equipment for ISIC were provided by Italian Government through their NGO- AISPO.

(c) & (d) Yes, Sir. The criteria fixed for admission and treatment of poor and indigent patients is enclosed at Annexure-I.

(e) The number of patients benefited on Government sponsored free beds during 2006-07 and 2007-08 is given below:-

Year Number of patients

2006-07 117

2007-08 226

(f) No, Sir.

(g) & (h) Does not arise.